

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR MARGDARSHAK FINANCIALSERVICES LIMITED

(offers income generation loans to women borrowers under the JLG model,
home improvement loans, MSME loans and clean energy/product loans.)

AT LUCKNOW, UTTAR PRADESH-226019

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS								
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MARGDARSHAK FINANCIAL SERVICES LIMITED CIN: U65921UP1996PLC019924 PAN: AACCC2497E							
2.	Address of the registered office	118, Dayal Farms, Ganeshpur-Rehmanpur, Chihat, Deva Road Lucknow – 226019, Uttar Pradesh							
3.	URL of website	No Website							
4.	Details of place where majority of fixed assets are located	No Fixed Assets known.							
5.	Installed capacity of main products/ services	No business activity is going on.							
6.	Quantity and value of main products/ services sold in last financial year	MFSL offers income generation loans to women borrowers under the JGL model, home improvement loans, MSME loans and clean energy/products loans. (As of now company is not going concern)							
7.	Number of employees/ workmen	NA							
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available Balance Sheet as per ROC is for the FY 2018-19. Further details have not been provided by the suspended management.							
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<table><tr><th>Parameters</th><th>Eligibility</th></tr><tr><td>Initial Money of Deposit to submit Expression of interest</td><td>Refundable amount (non – interest bearing) of Rs. 5,00,000 to be deposited along with EOI in the form of DD/RTGS / Bank Guarantee</td></tr><tr><td>Refundable Earnest Money</td><td>Rs. 50,00,000 (Through</td></tr></table>	Parameters	Eligibility	Initial Money of Deposit to submit Expression of interest	Refundable amount (non – interest bearing) of Rs. 5,00,000 to be deposited along with EOI in the form of DD/RTGS / Bank Guarantee	Refundable Earnest Money	Rs. 50,00,000 (Through	
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Refundable Earnest Money	Rs. 50,00,000 (Through								



		Deposit (non-interest bearing) along with Resolution Plan	Demand Draft) along with Resolution Plan
		Tangible Net Worth	3,00,00,000
10.	Last date for receipt of expression of interest	24.01.2026	
11.	Date of issue of provisional list of prospective resolution applicants	03.02.2026	
12.	Last date for submission of objections to provisional list	08.02.2026	
13.	Date of issue of final list of prospective resolution applicants	18.02.2026	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.02.2026	
15.	Last date for submission of resolution plans	25.03.2026	
16.	Process email id to submit Expression of Interest	cirp_mfsl@efficaxindia.com Note- Communication to any other email ID shall not be entertained	

EFFICAX RESOLUTION PROFESSIONALS PVT. LT


DIRECTOR / AUTHORISED SIGNATORY

Efficax Resolution Professionals Private Limited (Resolution Professional)
Through Rakesh Kumar Jindal (Authorised Representative)
For M/s Margdarshak Financial Services Limited
IBBI/IPE-0153/IPA-3/2023-24/50063
IBBI Registered Address: D-2020, Twin Hallmark, Sector 19A,
Koparkhairane, Navi Mumbai, Maharashtra, 400709
Correspondence Address: 70D, Third Floor, Pocket A,
Vikaspuri Extension, New Delhi-110018
Email Id: cirp_mfsl@efficaxindia.com,
AFA Valid up to: 31.12.2026
Phone Number- 9560464525

Place: Delhi

Date: 08.01.2026

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फॉर्म जी

मार्गदर्शक फाइनेंशियल सर्विसेज लिमिटेड हेतु रुचि की अभिव्यक्ति हेतु आमंत्रण
(जेएलसी मॉडल के अंतर्गत महिला उधारकर्ताओं को आय सृजन ऋण, गृह सुधार ऋण,
एमएसएमई ऋण और स्वच्छ ऊर्जा/उत्पाद ऋण प्रदान करता है।)

लखनऊ, उत्तर प्रदेश-226019 में

(भारतीय दिवाला एवं शोधन अक्षमता बोर्ड के विनियम 36ए के उप-विनियम (1) के अंतर्गत
(कॉर्पोरेट व्यक्तियों के लिए दिवाला समाधान प्रक्रिया) विनियम, 2016)

प्रासंगिक विवरण		
1	कॉर्पोरेट देनदार का नाम, पैन और सीआईएन/एलएलपी नंबर सहित	मार्गदर्शक फाइनेंशियल सर्विसेज लिमिटेड सीआईएन: U65921UP1996PLC019924 पैन: AACCC2497E
2	पंजीकृत कार्यालय का पता	118, दयाल फार्म, गणेशपुर-रहमानपुर, चिनहट, देवा रोड लखनऊ - 226019 उत्तर प्रदेश
3	यूआरएल का वेबसाइट	कोई वेबसाइट नहीं
4	उस स्थान का विवरण जहाँ अधिकांश अचल संपत्तियाँ स्थित हैं	कोई ज्ञात अचल संपत्ति नहीं है।
5	मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	कोई व्यावसायिक गतिविधि नहीं चल रही है।
6	पिछले वित्त वर्ष में बेचे गए मुख्य उत्पादों/सेवाओं की मात्रा और मूल्य	एमएफएसएल, जेएलजी मॉडल के तहत महिला उधारकर्ताओं को आय सृजन ऋण, गृह सुधार ऋण, एमएसएमई ऋण और स्वच्छ ऊर्जा/उत्पाद ऋण प्रदान करता है। (वर्तमान में कंपनी का कोई चालू व्यवसाय नहीं है)
7	कर्मचारियों/कर्मचारियों की संख्या	एनए
8	दो वर्षों के अंतिम उपलब्ध वित्तीय विवरण (अनुसूचियों के साथ), ऋणदाताओं की सूची सहित अन्य विवरण यूआरएल पर उपलब्ध हैं:	आरओसी के अनुसार, अंतिम उपलब्ध बैलेंस शीट वित्त वर्ष 2018-19 की है। निलंबित प्रबंधन द्वारा आगे कोई विवरण नहीं दिया गया है।
9	संहिता की धारा 25(2)(एच) के तहत समाधान आवेदकों के लिए पात्रता यूआरएल पर उपलब्ध है:	मानदंड रुचि की अभिव्यक्ति प्रस्तुत करने के लिए प्रारम्भिक धनराशि जमा करना
		पात्रता वापसी योग्य राशि (ब्याज रहित) रु. 5,00,000/- (पाँच लाख रुपये) डीडी/आरआईजीएस/बैंक गारंटी के रूप में ईओआई के साथ जमा करनी होगी।
		समाधान योजना के साथ वापसी योग्य बयाना राशि (ब्याज रहित) रु. 50,00,000 (डिमांड ड्राफ्ट के माध्यम से) और समाधान योजना
		मूर्त निवल संपत्ति 3,00,00,000 रुपये
10	अभिरुचि की अभिव्यक्ति प्राप्त करने की अंतिम तिथि	24.01.2026
11	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	03.02.2026
12	अंतिम सूची पर आपत्तियाँ प्रस्तुत करने का अंतिम डेटा	08.02.2026
13	संभावित समाधान आवेदकों की अंतिम सूची जारी करने की तिथि	18.02.2026
14	संभावित समाधान आवेदकों को सूचना ज्ञापन, मूल्यांकन मैट्रिक्स और समाधान योजनाओं के लिए अनुरोध जारी करने की तिथि	23.02.2026
15	समाधान योजनाओं को प्रस्तुत करने की अंतिम तिथि	25.03.2026
16	अभिरुचि की अभिव्यक्ति प्रस्तुत करने के लिए प्रक्रिया ईमेल आईडी	cirp_mfsl@efficaxindia.com नोट: किसी अन्य ईमेल आईडी पर संचार स्वीकार नहीं किया जाएगा। सीडी एमएसएमई के अंतर्गत पंजीकृत नहीं है

एफिकेक्स रेजोल्यूशन प्रोफेशनल्स प्राइवेट लिमिटेड
(रेजोल्यूशन प्रोफेशनल्स) राकेश कुमार जिंदल (अधिकृत प्रतिनिधि) के माध्यम से
मेसर्स मार्गदर्शक फाइनेंशियल सर्विसेज लिमिटेड के लिए
IBBI/IPE-0153/IPA-3/2023-24/50063

आईबीबीआई का पंजीकृत पता: डी-2020, दिवन हॉलमार्क, सेक्टर 19ए,
कोपरखैरेन, नवी मुंबई, महाराष्ट्र, 400709।

पत्राचार का पता: 70डी, तीसरी मंजिल, पॉकेट ए, विकासपुरी एक्सटेंशन, नई दिल्ली-110018।

प्रक्रिया ईमेल पता: cirp_mfsl@efficaxindia.com

एफएफ 31.12.2026 तक मान्य

संपर्क संख्या: 9560464525

स्थान: नई दिल्ली

दिनांक: 08-0-2026



FORM G

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(offers income generation loans to women borrowers under the JLG model, home improvement loans, MSME loans and clean energy/ product loans.)

AT LUCKNOW, UTTAR PRADESH-226019

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Efficax Resolution Professionals Private Limited (Resolution Professional)
Through Rakesh Kumar Jindal (Authorised Representative)

For M/s Margdarshak Financial Services Limited

IBBI/IPE-0153/PA-3/2023-24/50063

IBBI Registered Address: D-2020, Twin Hallmark, Sector 19A,

Koparkhairane, Navi Mumbai, Maharashtra, 400709

Correspondence Address: 70D, Third Floor, Pocket A,

Vikaspuri Extension, New Delhi-110018

Email Id: cirp_mfsl@efficaxindia.com,

AFA Valid up to: 31.12.2026

Phone Number- 9560464525

Place: Delhi

Date: 08.01.2026

Lucknow